CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF FEBRUARY 2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION OF DECREE	NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-556/2025	17.05.2025	COL. S.C. CHOPRA VS. NATIONAL INSURANCE CO. LTD.	RAJAT TANWAR AND SHANKAR CHHABRA	9716087533 and 9868155555	21.02.2026	280	YES	Contested	-------	------	RECOVERY
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-279/2025	06.03.2025	RAJ KUMAR GOEL VS. MUNICIPAL CORPORATION OF DELHI	SAHIL GOEL AND AKASH CHATTERJEE	9811161525 and 9999347660	25.02.2026	356	YES	Contested	----	-----	RECOVERY
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-729/2024	04.07.2024	RAM NIWAS GOEL VS. MUNICIPAL CORPORATION OF DELHI	ANURAG KAUSHIK AND ARMAN MONGA	9871441764 and 9891826827	28.02.2026	604	YES	Contested	-------	---------	RECOVERY
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)/	CS (COMM)/1592/2022	01-07-2022	M/S MODERN MART PVT LTD. Vs PANKAJ GUPTA	ANKIT KUMAR GUPTA	9868543391	06.02.2026	1316	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	CS (COMM)/864/2025	30-07-2025	PREM NARAYAN KOTHARI Vs RAMAN KUMAR CHAUDHARY	SANJAY SHAH	9891111475	18.02.2026	203	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	CS (COMM)/498/2025	06-05-2025	DR ROSHAN LAL AGGARWAL AND SONS PVT LTD Vs MAYANK GUPTA	PANKAJ GUPTA	9811022227	20.02.2026	290	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	CS (COMM)/950/2023	01-07-2023	HARJEET SHAH SINGH Vs MUNICIPAL CORPORATION OF DELHI	ROBIN BHARDWAJ	9560905884	21.02.2026	966	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	CS (COMM)/990/2023	06-07-2023	AIS HOLIDAYS PRIVATE LIMITED Vs YORKERS HOLIDAYS SERVICES PVT LTD	VIKAS KHATAK	999 650796	27-02-2026	967	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM/ 55/24	09.01.2024	ORANGE EDUCATION PVT. LTD. VS PARTHA MAJUMDAR	NAVEEN KUMAR TRIPATHI	9810419936	11.02.2026	764	YES	DISMISSED		-	-
			303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM/ 1138/24	18.10.2024	PRATHAM TRADING VS POOJA CREATION	ANJALI NEGI	9717818148	18.02.2026	488	YES	DISMISSED			
			303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM/ 1090/25	13.10.2025	BHANU VERMA VS MCD	SATYENDRA KUMAR SIGH	9811161525	19.02.2026	129	YES	DISMISSED			
			303, Extension Block, Tis Hazari Courts, Delhi													
			303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM/ 1158/25	06.11.2025	SAILENDER SINGH VS MCD	SATYENDRA KUMAR SIGH	9811161525	21.02.2026	107	YES	DECREE			

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			303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM/ 288/25	10.03.2025	SUNIL MISHRA VS JAGDISH KUMAR	RAJENDRA KUMAR	9811868168	24.02.2026	351	YES	DISMISSED			
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	RECOVERY	CS (COMM)/863/2025	30-07-2025	VIKAS BANSAL Vs Municipal Corporation of Delhi	TALIB KHAN	9971515733	02-02-2026	187 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	RECOVERY	CS (COMM)/433/2025	24-04-2025	M/S LUCKY BRASS PVT LTD Vs HEMANT	VARUN SHUKLA	9555444582	04-02-2026	286 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	RECOVERY	CS (COMM)/800/2025	15-07-2025	Ashok kumar rana Vs Municipal Corporation of Delhi	SATYENDER KUMAR SINGH	9811161525	04-02-2026	204 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	RECOVERY	CS (COMM)/140/2025	31-01-2025	KRISHAN MURARI TRIPATHI Vs NAVEEN KUMAR KHANDELWAL	DEEPAK KUMAR	8178674311	07-02-2026	372 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	RECOVERY	CS (COMM)/916/2025	12-08-2025	PREM BHARDWAJ PROP OF M/S PREM BROS Vs MUNICIPAL CORPORATION OF DELHI	ABHINAV SHOKEEN	8010610730	09-02-2026	181 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	RECOVERY	CS (COMM)/1047/2025	24-09-2025	RADHEY SHYAM Vs MUNICIPAL CORPORATION OF DELHI	AASHUTOSH GUPTA	9891626827	10-02-2026	139 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	RECOVERY	CS (COMM)/543/2025	16-05-2025	AMIT KHANNA Prop Of M/s Saarthak Trading Co Vs DIMPY ANAND Prop of M/s Reven Casual	VIKAS BHATIA	9811379676	11-02-2026	271 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	RECOVERY	CS (COMM)/1039/2025	20-09-2025	ZARAR AHMAD Vs MUNICIPAL CORPORATION OF DELHI AND Anr	AASHUTOSH GUPTA	9891626827	18-02-2026	151 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	RECOVERY	CS (COMM)/327/2025	22-03-2025	M/s RAM CHARAN BANSAL CONSTRUCTION PVT LTD Vs DELHI JAL BOARD	VAIBHAV GUPTA	9971336611	21-02-2026	336 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/2197/2022	19-09-2022	ICICI BANK Vs TRIPIT KUMAR CHOUDHARY	ALOK KUMAR	9810127735	27-02-2026	1257 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY

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			305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/2700/2022	17-12-2022	M/S SHREE AMBIKA IMPEX LTD.THROUGH DIRECTOR /AUTHORISED SIGNATORYSH. MADAN	JITENDER KUMAR GAHYAN	9968237035	27-02-2026	1168 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/2023/2022	23-08-2022	ASHA MIGLANI AND ORS. Vs NAVEEN GUPTA AND ANR.	RAVJYOT SINGH	9871110002	28-02-2026	1123 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/1108/2023	01-08-2023	SUNIL MIGLANI Vs NAVNEET GUPTA	RAVJYOT SINGH	9871110002	28-02-2026	942 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/501/2024	23-04-2024	M/s Super Agencies Vs M/s Meher Enterprises	RONAK GUPTA	7503656701	28-02-2026	676 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
6	**SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI**	**CENTRAL**	410	CS (COMM)/1373/2023	CS (COMM)/1373/2023	18.10.2023	ASHOK KUMAR VS. M/S. EMPYREAN SKYIENL PROJECTS PVT. LTD.	SH. SUDHIR KUMAR	9711318851	25.02.2026	861 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
7	**SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07**	**CENTRAL**	NIL													
8	**SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	308 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/81/2025	18-01-2025	CANARA BANK Vs SMT MADHU AND ANR	ARUN YADAV	9910431437	10-02-2026	389 DAYS	YES	Contested /DECREE	NIL	NIL	
			308 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/701/2025	01-07-2025	M/s R K Goel Abhey Kumar Jain Vs Municipal Corporation of Delhi	AVINASH KR. TRIVEDI	9871441764	02-02-2026	212 DAYS	YES	Contested /DECREE	NIL	NIL	
9	**SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09**	**CENTRAL**	NIL													
10	**SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	307	Civil	MISC./DJ/91/2026	30/01/26	AJAY KUMAR Vs. LUXUR CABLES PVT. LTD. AND ORS.	Manish Batra	9811217760	09/02/26	10		CONTESTED			
11	**SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	NIL													
12	**SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	401	CS (COMM)	918/2025	12-08-2025	CANARA BANK Vs BAL KRISHAN AND ORS			02-02-2026						
			401	CS (COMM)	743/2025	03-07-2025	M/S SUNIL KUMAR ARUN KUMAR AND SONS Vs KKR PRODUCTS AND MARKETING PVT. LTD.			03-02-2026						
			401	CS (COMM)	862/2021	09-03-2021	UNION BANK OF INDIA Vs SHAILENDRA VERMA AND ANR			05-02-2026						
			401	CS (COMM)	/975/2025	06-09-2025	RAJEEV SHARMA PROP. LAXMI STEELS INDIA Vs RAJU SHANKAR SINGH PROPRIETOR REAL TRADING			09-02-2026						

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			401	CS (COMM)	/94/2025	20-01-2025	MEENAKSHI TRADERS Vs M K TRADERS			11-02-2026						
			401	CS (COMM)	173/2026	09-02-2026	M/S Amaira Solutions Vs M/S Spectrum System			11-02-2026						
			401	CS (COMM)	1142/2025	01-11-2025	BANK OF BARODA Vs SANDEEP KUMAR DUBEY			21-02-2026						
			401	CS (COMM)	184/2025	09-01-2025	BANK OF MAHARASHTRA Vs WHITE MEAT AND COMPANY			23-02-2026						
			401	CS (COMM)	1365/2022	30-05-2022	MIYUSH GARG Vs BHAGIRATH MUTHA AND CO			24-02-2026						
			401	CS (COMM)	984/2025	08-09-2025	PRACHI INDIA PVT LTD Vs ARJUN SINGH PROPRIETOR OF M/S NEW VIDYA MANDIR			24-02-2026						
			401	CS (COMM)	1175/2025	11-11-2025	ZARAR AHMAD Vs MUNICIPAL CORPORATION OF DELHI			25-02-2026						
			401	CS (COMM)	935/2024	30-08-2024	AB MOTOSS EV PRIVATE LIMITED Vs SILVELINE POWER STATION PRIVATE LIMITED			26-02-2026						
			401	CS (COMM)	1209/2024	29-10-2024	CANARA BANK Vs ANUJ VATS			28-02-2026						
			401	Misc DJ	/89/2026	30-01-2026	V G MARKETING PVT LTD Vs M/S PAWAN TRADERS			05-02-2026						
13	**SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	402	CIVIL SUIT	CS COMM- 172/2025	07-02.2025	UCO BANK VS VINOD KUMAR	CML DAS	9178148174	27-02-2026	383	YES	CONTESTED/DECREE			
14	**SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)**	**WEST**			CS (COMM)/800/2024	13/09/2024	SHEETAL HANDA AND ANR // Vs AMIT ARORA	DEV PRAKASH PACHAURI(P),		46267	514	Yes	DECREE	nil	nil	
					CS (COMM)/809/2024	18/09/2024	M/S AQUALITE INDUSTRIES PRIVATE LIMITED Vs GAZI MINHAZAL ABEDIN (PROPRIETOR OF M/S	ARCHIT SINGHAL(P),		19/02/2026	519	Yes	DECREE	nil	nil	
					Counter Claim/1/2025	15/01/2025	MADAN LAL PROPRIETOR OF NEW DURGA TRAVELS AND ANR Vs M s Axis Communications Through	Praveen Kumar(P),		26/02/2026	407	Yes	DISMISSED	nil	nil	
					CS (COMM)/792/2024	45605	M/S AXIS COMMUNICATIONS Vs MADAN LAL PROP OF NEW DURGA TRAVELS AND ORS	RAM KISHOR SINGH(P),		26/02/2026	533		DECREE			

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15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		(CS COMM)	811/2022	07-10-2022	M/S MINOCHA ENTERPRISES PVT. LTD. TRHOUGH ITS A.R. VIJAY KUMAR TIWARI Vs THROUGH ITS	JUSNEET SINGH KOHLI		28.02.2026	1218 Days	yes	CONTESTED	NIL	NIL	
				(CS COMM)	598/2023	11.08.2023	SITA RAM AND COMPANY PVT. LTD. Vs BANSAL INTERIO	Mayank Kumar		05.02.2026	882 Days	yes	CONTESTED	NIL	NIL	
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM)/256/2023	45000	M/S ODITI APPLIANCES LLP Vs M/S MALHOTRA ENTERPRISES			28/02/26	1081		Contested			
					CS (COMM)/56/2024	45313	Saraogi Super Sales Pvt Ltd Vs Kabita Bhuwania Prop Jagadamba Readymade			18/02/26	758		Contested			
					CS (COMM)/61/2024	45315	M/s Eastern Bearing Pvt Ltd Vs M/s United Petrochem Pvt Ltd			28/02/26	766		Contested			
					CS (COMM)/538/2024	45474	M/s Purple United Sales Pvt Ltd Vs M/s Boots Bazaar			12/02/26	591		Contested			
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/231/2024	11/03/24	AMARJIT SINGH VS ADVANTAGE COMPUTERS	Surender Kr.Sharma	9811363645	02/02/26	693	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/808/2023	30/10/23	M/S SHREE MADHAV QUICK RESOLUTION SERVICES PVT LTD Vs STATE BANK OF INDIA	S.K Chaturvedi	9811756975	12/02/26	836	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/43/2023	07/01/23	STATE OF BANK OF INDIA Vs JITENDER SINGH DHAWAN	Kaushal Kumar Nirmal	9810435722	16/02/26	1136	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/364/2023	01/05/23	SMT SHASHI BAJAJ Vs VANITA BATHLA	Roshan Santhalia	9560622223	16/02/26	1022	NA	DECREE	Nil	Nil	
				CS (COMM)	Counter Claim/32/2023	14/07/23	REAHU POLYMERS PVT LTD Vs GTS EXPORTS PVT LTD	Bhuvanesh Sehgal	9810149006	23/02/26	955	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/121/2023	31/01/23	M/S GTS EXPORTS PVT LTD Vs REHAU POLYMERS PVT LTD	SONAL ANAND	9811101222	23/02/26	1119	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/302/2024	03/04/24	COIM INDIA PVT LTD Vs M/S NIKHIL FOOTWEARS AND ORS	DINESH MINOCHA	9810089936	25/02/26	693	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/212/2024	01/03/24	CAMPUS ACTIVEWEAR LIMITED Vs NARESH GOYAL PROPRIETOR OF M/S ANKUR SHOE SALES	ZEESHAN HASHMI	9999312535	26/02/26	727	NA	DECREE	Nil	Nil	
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/429/2019	CS (COMM)/429/2019	12-09-2019	OM LOGISTICS LTD Vs GUPTA INFOTECH AND ANR			24-02-2026			DECREE			

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				CS (COMM)/494/2021	CS (COMM)/494/2021	21-10-2021	M/S FRANCO LEONE LTD (FORMERLY KNOWN AS FRANCO LEOME SHOES PVT LTD Vs Kalpesh Eknath Fake			28-02-2026			DECREE			
				CS (COMM)/387/2022	CS (COMM)/387/2022	26-05-2022	M S SYNERGY RETAILERS PRIVATE LIMITED Vs M/S ARJUN CONTINENTAL PVT LTD			16-02-2026			DECREE			
				CS (COMM)/342/2024	CS (COMM)/342/2024	18-04-2024	Sandeep Kumar Jain Vs Rajkumar Sharma			12-02-2026			DECREE			
				CS (COMM)/524/2024	CS (COMM)/524/2024	01-07-2024	Surinder Mohan Jindal Vs Krishan Lal			24-02-2026			DECREE			
				CS (COMM)/853/2024	CS (COMM)/853/2024	01-10-2024	SANTOSH KUMAR RANA Vs MANOJ KUMAR BIRLA AND ANR			18-02-2026			DECREE			
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/163/2024	CS (COMM)/163/2024	15-02-2024	Naresh Kumar Goyal Vs Mansha Active Private Limited Through Director Manoj Dua, 2) Manoj Dua Managing Director			06-02-2026		YES	DECREE			
				CS (COMM)/226/2024	CS (COMM)/226/2024	07-03-2024	Mohan Meakin Limited Vs Harvinder And Company			13-02-2026		YES	DECREE			
				CS (COMM)/678/2024	CS (COMM)/678/2024	06-08-2024	Asha Singh Vs Kawal Preet Kaur			21-02-2026		YES	DECREE			
				CS (COMM)/821/2024	CS (COMM)/821/2024	20-09-2024	ROYAL SUNDARAM GENERAL INSURANCE CO LTD Vs SHRI KRISHNA TRADERS			05-02-2026		YES	PARTLY DECREED/DISMISSED			
				Counter Claim/12/2025	Counter Claim/12/2025	03-04-2025	MS KAWAL PREET KAUR Vs MS ASHA SINGH			21-02-2026		YES	DISMISSED			
				CS (COMM)/394/2025	CS (COMM)/394/2025	13-05-2025	APS OBEROI Vs REMSOCONTROLTECHNOLOGIESPVTLTD			07-02-2026		YES	DECREE			
				CS (COMM)/653/2025	CS (COMM)/653/2025	02-08-2025	DILEEP SHARMA PROP OF SILVER LINE INCORPORATION Vs RAVINDER SHARMA PROP OF OM PLASTIC			23-02-2026		YES	DECREE			
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	801/2024	24.09.2024	LALIT KUMAR ARORA VS. SKYLARK CABLES AND CORDS (P) LTD.	ASHISH SAREEN	9999040028	02.02.2026	496	YES	DECREED	NIL	NIL	CIVIL SUIT
				CS(COMM)	02/2025	03.01.2025	B S THAKUR SOLE PROP OF DYNATEC VERSUS CENTRAL PUBLIC WORKS	AMIT SINHA AND ASSOCIATES	9811560077	04.02.2026	397	YES	DISMISSED	NIL	NIL	CIVIL SUIT
				CS(COMM)	188/2019	13.08.2019	LUCKY EXPORTS VS. SYNDICATE BANK	ALOK KUMAR AGGARWAL	9013182867	19.02.2026	2382	YES	DECREED	NIL	NIL	CIVIL SUIT

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				OMP(COMM)	3/2023	09.01.2023	SURI INTERNATIONAL VS. UNION OF INDIA	ASHISH KHORANA	9818306115	03.02.2026	1121	NO	ALLOWED	NIL	NIL	U/S 34
				OMP(COMM)	31/2022	02.03.2022	R K STOCKHOLDING PRIVATE LIMITED VS. JATALIA FINANCE COMPANY LTD.	J. P. PATHAK	8588965838	06.02.2026	1437	NO	DISMISSED	NIL	NIL	U/S 34
				OMP(COMM)	63/2023	29.04.2023	M/S SIMTECH INTERNATIONAL VS. UNION OF INDIA	SATYA LAW CHAMBERS	9873632138	07.02.2026	1015	NO	DISMISSED	NIL	NIL	U/S 34
				OMP(COMM)	108/2023	07.08.2023	RAJENDRA PRASAD MITTAL VS. ASHOK WADIA	PRATEEK GUPTA	9414472011	07.02.2026	915	NO	ALLOWED	NIL	NIL	U/S 34
				OMP(COMM)	213/2019	04.12.2019	PRASAR BHARTI BROADCASTING CORPORATE OF INDIA VS. M/S APLAB LIMITED	S M ARIF	9811447278	09.02.2026	2259	NO	DISMISSED	NIL	NIL	U/S 34
				OMP(COMM)	214/2019	04.12.2019	PRASAR BHARTI BROADCASTING CORPORATE OF INDIA VS. M/S APLAB LIMITED	S M ARIF	9811447278	09.02.2026	2259	NO	DISMISSED	NIL	NIL	U/S 34
				OMP(COMM)	237/2019	23.12.2019	PRASAR BHARTI BROADCASTING CORPORATE OF INDIA VS. M/S APLAB LIMITED	S M ARIF	9811447278	09.02.2026	2240	NO	DISMISSED	NIL	NIL	U/S 34
				OMP(COMM)	238/2019	23.12.2019	PRASAR BHARTI BROADCASTING CORPORATE OF INDIA VS. M/S APLAB LIMITED	S M ARIF	9811447278	09.02.2026	2240	NO	DISMISSED	NIL	NIL	U/S 34
				OMP(COMM)	239/2019	23.12.2019	PRASAR BHARTI BROADCASTING CORPORATE OF INDIA VS. M/S APLAB LIMITED	S M ARIF	9811447278	09.02.2026	2240	NO	DISMISSED	NIL	NIL	U/S 34
				OMP(COMM)	240/2019	23.12.2019	PRASAR BHARTI BROADCASTING CORPORATE OF INDIA VS. M/S APLAB LIMITED	S M ARIF	9811447278	09.02.2026	2240	NO	DISMISSED	NIL	NIL	U/S 34
				OMP(COMM)	108/2020	22.12.2020	CHETAN SAPRA VS. NEGOLICE INDIA LIMITED	AMIT BHATNAGAR	9811734395	10.02.2026	1876	NO	ALLOWED	NIL	NIL	U/S 34
				OMP(COMM)	263/2024	12.12.2024	ST. CRISPIN SENIOR SECONDARY VS. MICRO COMPUTER SERVICES	ASHWIN ROMY	7025087486	11.02.2026	426	NO	DISMISSED	NIL	NIL	U/S 34
				OMP(COMM)	86/2023	05.07.2023	SANJAY RUSTOGI VS. M/S DUET INDIA HOTELS JAIUR PVT. LTD.	MOHIT SINGH	8802956587	12.02.2026	953	NO	ALLOWED	NIL	NIL	U/S 34
				OMP(COMM)	103/2023	28.07.2023	DUET INDIA HOTELS JAIPUR PVT. LTD. VS. SANJAY RUSTAGI	APOORVABHU MESH	9013326116	12.02.2026	930	NO	ALLOWED	NIL	NIL	U/S 34
				OMP(COMM)	136/2021	22.12.2021	NEW INDIA ENGINEERS THROUGH SHRI SURSH CHAND GARG VS. DELHI URBAN SHELTER IMPROVEMENT BOARD	SANJAY BANSAL	9810959432	16.02.2026	1517	NO	DISMISSED	NIL	NIL	U/S 34

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION OF DECREE	NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
				OMP(COMM)	44/2023	23.03.2023	DELHI URBAN SHELTER IMPROVEMENT BOARD DUSIB VS. NEW INDIA ENGINEERS	JITIN SINGH	8802956587	16.02.2026	1061	NO	DISMISSED	NIL	NIL	U/S 34
				OMP(COMM)	99/2019	03.06.2019	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH VS. M/S FRONTIER INFORMATION	ABHINAV HANSARIA	9810349842	17.02.2026	2451	NO	ALLOWED	NIL	NIL	U/S 34
				OMP(COMM)	23/2020	14.02.2020	S S AHLUWALIA SINCE DECESED THROUGH LRS VS. GENERAL M ANAGER NORTHER RAILWAY	MANJIT SINGH AHLUWALIA	9810057359	18.02.2026	2196	NO	ALLOWED	NIL	NIL	U/S 34
				OMP(COMM)	19/2021	08.02.2021	SATPAL BHASIN VS. SANDEEP SINGH	RAMAN SAMBHLOK	9654858332	21.02.2026	1839	NO	DISMISSED	NIL	NIL	U/S 34
				OMP(COMM)	244/2019	24.12.2019	BHARAT SANCHAR NIGAM LIMITED VS. M/S AKSH OPTIFIBRE	L B RAI	9810614546	23.02.2026	2253	NO	DISMISSED	NIL	NIL	U/S 34
				OMP(COMM)	19/2020	07.02.2020	M/S PARAGON CONSTRUCTION (INDIA) PVT. LTD. VS. YYOUNG WOMEN'S CHRISTIAN ASSOCIATION OF DELHI	AMIT CHOUDHARY	9899167855	28.02.2026	2213	NO	ALLOWED	NIL	NIL	U/S 34
21	**SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)**	**NEW DELHI**	25	CS (COMM.)	408 / 2021	28.09.2021	UDAYAN KUMAR PROP. M/S S DESIGN A VS. MR. V. K. JAIN	MR. MAYANK GOYAL	9810329623	06.02.2026	1593	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	90 / 2024	30.01.2024	CANARA BANK VS. ANAND PRAKASH	MR. KUMAR VISHAWAJIT	9718909886	17.02.2026	750	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
22	**MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03**	**NEW DELHI**	20	SUIT FOR RECOVERY	CS (COMM.)/828/2022	11/10/2022	BONANZA COMMODITY BROKERSPVT. LTD Vs NEW INDIA ASSURANCE CO. LTD	Sh. Shishir Mathur	9810038657	07/02/2026	1215	YES	DECREED	NIL	NIL	SUIT FOR RECOVERY
				SUIT FOR RECOVERY	CS (COMM.)/833/2022	11/10/2022	BONANZA PORTFOLIO LIMITED Vs THE NEW INDIA ASSURANCE CO. LTD	Sh. Shishir Mathur	9810038657	07/02/2026	1215	YES	DECREED	NIL	NIL	SUIT FOR RECOVERY
				SUIT FOR RECOVERY	CS (COMM.)/657/2022	28/07/2022	K.L.J. POLYMERS AND CHEMICALS LIMITED Vs SHREE VARDHMAN POWER PRIVATE LIMITED	Sh. Vikas Sharma	9811789616	18/02/2026	1301	YES	DECREED	NIL	NIL	SUIT FOR RECOVERY
				SUIT FOR RECOVERY	CS (COMM.)/439/2023	02/08/2023	REVEX INDUSTRIES PVT LTD. Vs SUSHILA DEVI	Sh. Bharat Gupta	9013534938	26/02/2026	939	YES	DECREED	NIL	NIL	SUIT FOR RECOVERY
23	**MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH**	OMP (COMM.)/6/2023	25-01-2023	NATIONAL INSURANCE CO. Vs M/S BINDRA ALBUMS	Sh. Laxmi Chauhan	9810112000	05-02-2026	1107	NA	Dismissed	NA	NA	Petition U/s 34 of Arbitration & Conciliation		
			CS (COMM)/11/2025	10-01-2025	Prasun Kumar Jha(proprietor of M/s shiv shakti enterprises) Vs Dharamraj Contracts(I) Pvt Ltd	Sh. Amit Sharma	9958299393	12-02-2026	398	Yes	DECREED	NA	NA	Suit for Recovery		
			CS (COMM)/537/2024	27-11-2024	CANARA BANK Vs Yogesh Chhabra	Sh. Nilendu Vatsyayan	9999050853	13-02-2026	443	Yes	DECREED	NA	NA	Suit for Recovery		

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			CS (COMM)/534/2022	09-09-2022	BORDERFREE CUISINES LLP Vs DINESH KALRA	Sh. Udit Mehr	9654926809	20-02-2026	1260	Yes	DECREED	NA	NA	Suit for Recovery		
			CS (COMM)/85/2023	16-02-2023	DINESH KALRA AND OTHERS Vs BORDERFREE CUISINES LLP	Sh. Jai Sahai	9811122114	20-02-2026	1100	Yes	DECREED	NA	NA	Suit for Recovery		
24	**MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH**	6, New Court Block-I	Commercial	CS (COMM) 296/2023	16/05/2023	AGFA HEALTHCARE INDIA PVT LTD VS FOCUS IMAGING & RESEARCH & ORS	TEJAS PATEL	41550331	09-02-2026	1000	-	CONTESTED	-	-	-
			6, New Court Block-I	Commercial	CS (COMM) 621/2022	03/11/2022	DEEPAK VS DR SATISH CHANDRA MISHRA	DHANANJAI JAIN	9560562050	12-02-2026	1197	-	CONTESTED	-	-	-
			6, New Court Block-I	Commercial	CS (COMM) 573/2023	18/10/2023	STATE BANK OF INDIA VS HANSRAJ	RANI BHARDWAJ	9643680913	13-02-2026	849	-	CONTESTED	-	-	-
			6, New Court Block-I	Commercial	CS (COMM) 470/2023	07/08/2023	SIEMENS INDUSTRY VS NILESH DAHANUKAR	SAIKRISHNA	9810621272	19-02-2026	927	-	CONTESTED	-	-	-
			6, New Court Block-I	Commercial	OMP (COMM) 26/2024	07/09/2024	HIMALAYAN FOOD PARK PVT LTD VS BRIGHT LIFECARE PVT LTD	K.B. SHANKAR	9999055597	24-02-2026	535	-	DISMISSED	-	-	-
25	**SH. SANDEEP YADAV**	**SOUTH**	17, New Court Block-I	Commercial	CS DJ/774/2019	20-12-2019	M/S AMRITA TRAVELS VS CENTRE FOR DEVELOPMENT OF TELEMATICS AND ORS.	ANIL DAGAR	9811570337	28-02-2026	2262	Yes	CONTESTED	NA	NA	Suit for Recovery
			17, New Court Block-I	Commercial	OMP (COMM.)/37/2024	14-11-2024	M/S VISHAL ICE COLD STORAGE THROUGH PARTNERS Vs Small Farmers Agri Business Consortium Through SUSHIL KUM	R.K. BURMAN	9350520408	20-02-2026	463	NA	CONTESTED	NA	NA	Petition U/s 34
			17, New Court Block-I	Commercial	CS (COMM)/145/2019	17-07-2019	M/S SMG INTERIORS AND ORS. Vs M/S ORAVEL STAYS PVT. LTD.	YATINDER GARG	9717139079	23-02-2026	2413	Yes	CONTESTED	NA	NA	Suit for Recovery
26	**SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04**	**SOUTH**	29, New Court Block-II	Commercial	OMP (COMM.) 02/2024	20.01.2024	SIMENTECH INDIA PVT. LTD. VS BHARAT HEAVY ELECTRICALS LTD.	SWATI KHANNA	9013893954, 7428556824	10.02.2026	752	NIL	Contested	NIL	NIL	PETITION U/S 34 OF ARBITRATION & CONCILIATI
			29, New Court Block-II	Commercial	OMP (COMM.) 04/2024	25.01.2024	RUDRA SRIVASTAVA VS NEERAJ BHATIA AND ORS.	ARJUN MALIK	9810017346	25.02.2026	762	NIL	Contested	NIL	NIL	PETITION U/S 34 OF ARBITRATION & CONCILIATI
			29, New Court Block-II	Commercial	CS (COMM.) 486/2024	19.10.2024	PUNEET BANSAL VS M/S ROYAL GOLF LINK CITY PROJECT PVT. LTD.	ADITYA PRAKASH ARORA	9953744141	27.02.2026	496	YES	Contested	NIL	NIL	Suit for recovery

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27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM) 648/2023	14-12-2023	UMLESH SHARMA VS CHONGPI MISAO	AYUSH GUPTA	9818402326	17-02-2026	796	YES	DECREED	-	-	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS (COMM) 634/2022	10-11-2022	SHAKIR VS PREMIER CARWORLD P. LTD.	ANKUR SINGHAL	9811126091	19-02-2026	1197	YES	DECREED	-	-	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS (COMM) 314/2020	22-10-2020	SANJAY KUMAR GARG VS SHARAD GARG	ARPIT SINGH	1126843455	28-02-2026	1955	-	DECREED	-	-	TRADEMARKS
			40, New Court Block-II	Commercial	CS (COMM) 241/2024	14-05-2024	M/S WIREWORKS VS M/S INNOVATIONE INDIA PROJECTS	SUDHINDRA TRIPATHI	9540787097	28-02-2026	655	-	DECREED	-	-	SUIT FOR RECOVERY
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	18 BLOCK 1	OMP(COMM.)	106/2023	20.11.2023	G RAJESH AND ANR VS M/S SBFC FINANCE LIMITED	NAVNEET & MS. SWETA	9900228403	27.02.2026	830	--	ALLOWED	--	--	
				CS (COMM)	998/2023	20.10.2023	PARUL VIJAY GANGLANI Vs M/S NINTH DIMENSION	DEEPAK SHARMA & RAMESH RAWAT	9520729127	28.02.2026	862	--	DISMISSED	--	--	
29	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	OMP (COMM.)/111/2023	45271	M/s Bhardwaj India Pvt Ltd Vs M/s Revacure Lifesciences Llp	VIPIN CHAUDHARY	N/A	46070	ALLOWED	YES	DECREED	-	-	-	
				CS (COMM)/322/2024	45408	ABS TOUR AND TRAVELS Vs SNV AVIATION PVT. LTD.	ABHINAY SHARMA	N/A	46077	DECREED	YES	PETITION ALLOWED	-	-		
				CS (COMM)/1005/2023	45224	M/S SINGER INDIA LTD. Vs M/S DURGA BAI MAHILA SISU VIKASA KENDRAM	MOHIT NAGAR	N/A	46081	DECREED	YES	DECREED	-	-		
				CS (COMM)/405/2024	45434	Rajesh Sharma Vs Vad Compusoft Pvt Ltd	KUSHAGRA BANSAL	N/A	46081	DECREED	YES	DECREED	-	-		
30	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	20	COMMERCIAL SUIT	CS (COMM)/349/2020	44162	MOON STEELS AND GENERAL INDUSTRIES PVT LTD Vs INDIAN OVERSEAS BANK	Randeep Sachdeva(P),	8181811881	13.02.2026	1904	YES	Contested	--	--	--
				COMMERCIAL SUIT	CS (COMM)/391/2019	43735	TRANSLINE TECHNOLOGIES LTD Vs MUNICIPAL CORPORATION OF DELHI	AMIT KUMAR SINGH(P),	9871291420	28.02.2026	2346	YES	Contested	--	--	--

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				COMMERCIAL SUIT	CS (COMM)/975/2023	45213	MANSI FREIGHT SYSTEMSTHROUGH ITS PROPRIETOR SH DHEERAJ KAPOOR Vs CONSOLE SHIPPING INDIA PRIVATE LIMITED	VIVYA NAGPAL(P),	9891360105	46049	836	836	YES	Contested	--	--
31	MS. SUNENA SHARMA	SOUTH-EAST	NIL													
32	MS. NEELAM SINGH	SOUTH-EAST	22	COMMERCIAL CASE	CS (COMM)/174/2020	02-07-2020	M/S WEBKUL SOFTWARE PVT. LTD. Vs ANAND KUMAR PRAJAPATI	AMARDEEP SONI	-	20-02-2026	2059	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/3761/2024	07-10-2024	MR. ABHISHEK RAWAT Vs M/S HARSH ENTERPRISES AND ORS.	Vishal Sharma	-	07-02-2026	488	YES	Contested	--	--	
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	CS DJ/209502/2026	03-05-2016	M/S TATA INTERNATIONAL LIMITED VS. PREM NARANG	DHEERAJ KUMAR GARG	9313972988,0 9968443127	10-02-2026	3571	YES	CONTESTED/DECREED	---	---	
				COMMERCIAL CASE	CS DJ/784/2019	07-09-2019	RANJEET SINGH VERMA PROPREITOR OF VAISHNAVI VIDYUT VS. D4N TECHNOLOGIES PVT. LTD.	ADV. SANADEEP SHARAMA ASSOCIATES	9851898514	23-02-2026	2361	YES	CONTESTED/DISMISSED	---	---	
				COMMERCIAL CASE	CS (COMM)/1069/2023	24-11-2023	BHUSHAN DEALMARK PRIVATE LIMITED VS. MSA CONSTRUCTION PVT. LTD.	Advocate Shakeel Sarwar Wani	+91-8750618722	13-02-2026	812	YES	CONTESTED/DECREED	---	---	
				COMMERCIAL CASE	CS (COMM)/3763/2024	07-10-2024	M/S DIVULGE SOLUTIONS PVT. LTD. VS. M/S GAMIX DIGITAL PVT. LTD.	ANKIT RAJ, ALI MOHAMMED KHAN	9968368407	05-02-2026	487	YES	CONTESTED/DECREED	---	---	
				COMMERCIAL CASE	CS (COMM)/3869/2024	21-11-2024	SHELLZ INDIA LTD. VS. SNNR PVT. LTD.	SARVENDRA M. TRIPATHI, DIVYANSHU PRIYAM	9811781179	20-02-2026	457	YES	CONTESTED/DECREED	---	---	
				COMMERCIAL CASE	CS (COMM)/3880/2024	25-11-2024	KBC COMPUTECH PRIVATE LIMITED VS. S R COMPUTECH PRIVATE LIMITED	ADV. GAURAV	9873377366	10-02-2026	443	YES	CONTESTED/DECREED	---	---	
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	cs (COMM)	cs (COMM)	718/2025	04.09.2025	Vinod Kumar Yadav Vs Raju Ram	Daya Nand Pandey	9971057511	09.02.2026	158		Decreed	-	-
				cs (COMM)	cs (COMM)	521/2025	01.07.2025	M/S Whole Some Paper Vs M/S SNNR	Ms Jagriti Jain & parthesh Bhardwaj	8527506427 &7042312792	09.02.2026	256		Decreed	-	-
				cs (COMM)	cs (COMM)	3673/2024	18.09.2024	M/S Indospirit Distribution vs M/S The Brew store	Karan Gupta	972902222	16.02.2026	516		Decreed	-	-
					OMP(1) (COMM)	46/2024	25.09.2024	M/S Shilpa Construction VsTelecommunication	Rahul Kumar	8502896689	17.02.2026	510		Rejected	-	-

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					OMP(1) (COMM)	86/2025	23.09.2025	M/S Barti Airtel Vs Bimla Devi	Kunwar Singh	9939181605	24.02.2026	154		Allowed	-	-
					cs (COMM)	208/2025	22.04.2022	M/S Anchor Fab Vs M/S Well Men	Ankur Goel	9811244145	26.02.2026	351		Decreed	-	-
35	MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	39	CS(COMM)	519/2025	45839	SANJEEV KUMAR DADWAL v. M/S. SEHGAL ELECTRICALS WORKS	RAMESH KR. SRIVASTAVA	9958296278	46079	240	No	CONTESTED	NA	NA	
				CS(COMM)	292/25	45756	M/S. REDEFINE EXPRESS v. CENTRAL WAREHOUSING CORPORATION	A K BHARDWAJ	9555449294	46080	324	No	CONTESTED	NA	NA	
				CS(COMM)	141/2024	45355	BHUSHAN DEALMARK PVT. LTD. v. M/S. ALLIANCE HIVE PROJECT	SHAKEEL SARWAR WANI	+91-8750618722	46081	726	No	CONTESTED	NA	NA	
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	37/2024	27-01-2024	THE NEW INDIA ASSURANCE CO. LTD. VS. YADAV TRANSPORTER	KUMAR ALOK VS. PRADEEP AGGARWAL	NIL	07-02-2026	740	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	27/2024	15-01-2024	MS CLASSIC REFRIGERATION S WORKS VS. SHREE RAM STEEL SYNDICATE	BHASKAR SWALI VS. VINAY GUPTA	NIL	17-02-2026	762	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	195/2024	02-07-2024	BRN GLOBAL LOGISTICS PVT.LTD. VS. HDD SOLUTIONS PVT.LTD.	HITESH JAIN VS. YURAJ SINGH	NIL	20-02-2026	593	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	389/2024	21-12-2024	M/S SATIN CREDIT CARE NETWORK LTD. VS. THE NEW INDIA ASSURANCE CO. LTD.	GAURAV MALHOTRA VS. ABHINAV JAIN	NIL	21-02-2026	425	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	123/2022	20-04-2022	AP ASSOCIATES VS. FCS SOLUTION LTD.	MANMOHAN SINGH VS. VIVEK SHARMA	NIL	28-02-2026	1403	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	96/2023	10-03-2023	FCS SOLUTION LTD. VS. AP ASSOCIATES	VIVEK SHARMA VS. MANMOHAN SINGH	NIL	28-02-2026	1078	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	209/2024	18-07-2024	BANK OF BARODA VS. SUNIL KUMAR GUPTA	UMESH JOSHI VS. CM VERMA	NIL	27-02-2026	584	YES	CONTESTED	NIL	NIL	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL													
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)	1/2025	08-01-2025	Armaan Steel Vs bharat-heavy electronics limited	-	-	16-02-2026	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	43/2025	27-03-2025	Kotak Mahindra Prime-Limited Vs MANJEET Y AND ANR	-	-	07-02-2026	-	-	CONTESTED	No Execution filed till date	-	

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				C.S. (COMM)	118/2025	25-09-2025	Saraswati Chaudhary Vs-Baba Cylinder Test House	-	-	18-02-2026	-	-	CONTESTED	No Execution filed till date	-	
			--do--	C.S. (COMM)	127/2025	31-10-2025	Bank of Baroda Vs Liyakat-Ali Prop M/s Pioneer Crafts	-	-	12-02-2026	-	-	CONTESTED	No Execution filed till date	-	
			--do--	C.S. (COMM)	137/2025	15-11-2025	Dhatri Pandey Vs Life-Insurance Corporation of India	-	-	07-02-2026	-	-	CONTESTED	No Execution filed till date	-	
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM) 358/2021	29.09.2021	LEVI STRAUSS AND ORS VS K K K MITTAL	SOMNATH DE AND SH ABHISHEK MAVI	011-26936783	21.02.2026	1608	YES	DECREED	NIL	NIL	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM) 518/2024	03.01.2024	RAM NIWAS VS NEELU LADIA @ NILULADIA	NITIN AND VIJA Y KUMAR	7011180931	25.02.2026	510	YES	DECREED	NIL	NIL	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM) 597/2022	29.10.2022	M/S SSAFEEQUPMENTS PVT LTD VS M/S NUTECH CONTRANCTS PVT LTD	DEEP SONI	9529204978	26.02.2026	1216	YES	DISMISSED	NIL	NIL	
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	Commercial	CS (COMM)/392/2025	01-07-2025	UNION BAND OF INDIA Vs AMAR	SAMARENDRA KUMAR	9999114922	10-02-2026	224	Yes	DECREED	Execution not filed	nil	
			ROOM NO 208	Commercial	CS (COMM)/420/2025	08-07-2025	POONAM KAPOOR Vs SONU	AMAN NARULA	7838386664	19-02-2026	226	Yes	DECREED	Execution not filed	nil	
			ROOM NO 208	Commercial	CS (COMM)/727/2022	22-12-2022	EASTERN HEALTHCARE Vs SUN LIFE SCIENCES PVT LTD AND ANR	RAJNISH RANJAN	9958160505	21-02-2026	1157	Yes	DECREED	Execution not filed	nil	
			ROOM NO 208	Commercial	CS (COMM)/461/2024	02-09-2024	M/S ECO GREEN PANELS PVT LTD Vs M/S SHUDH AGENCIES	SAHIL RALLI	9717838348	24-02-2026	540	Yes	DECREED	Execution not filed	nil	
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	NIL													
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	304	COMMERCIAL	CS (COMM)/465/2025	M/S BENSON POLYMERS LIMITED DVS M/S JACKSON PAINTS & ORS.	30-07-2025	MANSI BATRA	9999778262	20-02-2026	205 DAYS	-	DECREED	EXECUTION NOT FILED		
				COMMERCIAL	CS (COMM)/199/2025	SATISH KUMAR VS RAKESH DHONDIYAL AND ANR	03-04-2025	RAKESH KUMAR GUPTA	9810266298	25-02-2026	328 DAYS	-	DECREED	EXECUTION NOT FILED		
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	406	Civil	CS (COMM.)/233/2020	28-11-2020	TAJINDER SINGH Vs VED PRAKASH			23-02-2026			Contested			

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION OF DECREE	NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
					CS (COMM.)/247/2020	07-12-2020	AYUSH AGGARWAL Vs SUSHIL KUMAR SHARMA			12-02-2026			Contested			
					CS (COMM.)/286/2020	23-12-2020	M/S NORTHEX LOGISTICS PVT. LTD. Vs M/S INOX WIND LTD.			19-02-2026			Contested			
					CS (COMM.)/327/2022	25-05-2018	RAJDHANI FURNISHING PVT. LTD. Vs DEVENDER KHANDUJA			26-02-2026			Contested			
					CS (COMM.)/455/2022	30-05-2022	RAJDHANI FURNISHING PVT LTD Vs UKKEN VERGESH JOSH			26-02-2026						
					CS (COMM.)/877/2022	17-11-2022	CANARA BANK Vs M/S EXPERT SYSTEMS			13-02-2026						
					OMP (COMM.)/14/2025	02-07-2025	Jyotiender Vs SBI Cards and Payment Services Limited			26-02-2026						
44	**SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)**		205	Civil	CS (COMM)91/19	18-04-2019	M/S HINDUSTAN SALES CORPORATION Vs M/S B.R KOHLI CONSTRUCTION PVT LTD	SANDEEP JINDAL	N.A	11-02-2026	2454 Days	Yes	Contested	N.A	N.A	
					CS (COMM) 913/22	01-12-2022	ARUN AGARWALA Vs IMRAN JEELANI LANKAR	VIKRANT ARORA	N.A	19-02-2026	2598 Days	Yes	Contested	N.A	N.A	
					CS (COMM)171/24	18-03-2024	MUKUL GUPTA MARKETING PVT LTD. Vs RANCHIT MALHOTRA	MONIKA GOEL	N.A	03-02-2026	676 Days	Yes	Contested	N.A	N.A	
					CS (COMM)575/24	20-09-2024	ASHOK KUMAR Vs M/S SAI SHAKTI CIVIL ENGINEERING PVT. LTD.	SANDEEP JINDAL	N.A	03-02-2026	494 Days	Yes	Contested	N.A	N.A	
					CS (COMM)628/25	03-09-2025	JITIN NARANG Vs ASHOK MAGGOO	MANENDER JEET SINGH	N.A	16-02-2026	163 Days	Yes	Contested	N.A	N.A	
45	**SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT**	NORTH	NIL													
46	**SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)**	NORTH	NIL													
47	**SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01**	**SOUTH WEST**	NIL													
48	**SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02**	**SOUTH WEST**	NIL													

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED / SETTLED)	DATE OF EXECUTION OF DECREE	NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL													
50	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	NIL													